

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

10.

**C.P. (IB)/606(MB)2021**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES:

Adventure Island Limited

Vs.

Galaxy Cloud Kitchens Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Sayee Sawant, Ld. Counsel for the Operational Creditor present. None for the Corporate Debtor.
  
2. List this matter on **26.04.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)